

Simultaneously, the Reserve Bank of India, Department of Supervision (Financial Companies) Calcutta has also been kept informed.

#### Setting up of Super Thermal Power Plant in Bihar

2818. SHRI SUSHIL KUMAR SINGH: Will the Minister of POWER be pleased to state:

(a) whether the Government have considered the setting up of a super thermal power plant at Nabinagar in Bihar;

(b) if so, the progress made so far in conducting the feasibility studies and preparing the project report; and

(c) the steps the Government propose to take for early completion of the project?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir.

(b) National Thermal Power Corporation Limited has initiated action for preparation of the feasibility report for Nabinagar mega power project and the tender for EIA studies package has been awarded. Tenders for other packages namely geo-technical investigation and topographical survey are in advanced stages for finalisation of award.

(c) Power Grid Corporation of India had issued the notice inviting tender for this project on 18th August, 1997 and due to inadequate response, the last date of sale for tender document was extended to 31st December, 1997. As the response continued to be poor even after the extension, it was decided not to pursue this tender.

[Translation]

#### Amount for Gujarat from Central Road Fund

2819. SHRI MAHESH KANODIA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount allocated for Gujarat out of the Central Road Fund during the last three years; and

(b) the details of the works carried out by Gujarat in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) The amount allocated to Gujarat from Central Road Fund is as follows:

S.No.	Year	Amount allocated (Rs. in lakhs)
1.	1995-96	139.00
2.	1996-97	114.00
3.	1997-98	116.00

(b) During the last three years a total number of 4 works at an estimated cost of Rs. 340 lakhs and C.R.F. share of Rs. 329.70 lakhs have been sanctioned to the State of

Gujarat. The responsibility of execution of various works sanctioned under C.R.F. lies with the concerned State Govts.

#### Speed Post Facility

2820. SHRI SURENDRA PRASAD YADAV (JAHANABAD): Will the Minister of COMMUNICATIONS be pleased to state the names of cities/towns where Speed Post facility is available in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): The names of the cities/towns where Speed Post facility is available in the country are mentioned in the list enclosed as Statement-I On National Network and Statement-II Point to Point Service.

#### Statement-I

##### *Speed Post Service available National Network*

1. Agartala
2. Agra
3. Ajmer
4. Ahmedabad
5. Allahabad
6. Acomissionemritsar
7. Aluva (Alwaye)
8. Bangalore
9. Bhopal
10. Bhubaneswar
11. Calcutta
12. Calicut
13. Chandigarh
14. Coimbatore
15. Cuttack
16. Dehradun
17. Delhi
18. Dhanbad
19. Faridabad
20. Gangtok
21. Gandhinagar
22. Gorakhpur
23. Gurgaon
24. Guwahati